CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 399/GT/2020

Subject : Petition for determination of tariff of Talcher Thermal Power Station

(460 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Ltd.

Respondents : GRIDCO Ltd.

Date of Hearing : **8.4.2025**

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Parties Present: Ms. Swapna Seshadri, Advocate, NTPC

Ms. Ritu Apurva, Advocate, NTPC

Mr. Karthikeyan Murugan, Advocate, NTPC

Shri R.K. Mehta, Advocate, GRIDCO Ms. Himanshi Andley, Advocate, GRIDCO

Shri Parimal Piyush, NTPC Shri Saurav Lalhal, NTPC

Record of Proceedings

During the hearing, the learned counsel for the Petitioner submitted that the additional information sought by the Commission had been filed after serving a copy on the Respondent. She also submitted that since the pleadings and arguments have been completed in the matter, the order in the petition may be reserved.

- 2. The learned counsel for the Respondent circulated the note of arguments in the matter and sought permission to file the same. In response, the learned counsel for the Petitioner sought time to file its written submissions in the matter.
- 3. Accordingly, the Commission, after hearing the parties, permitted the Respondent to file its note of arguments by **21.4.2025**, after serving a copy to the Petitioner, who may also file its written submissions by **5.5.2025**.
- 4. Subject to the above, the Commission reserved its order in the matter.

By order of the Commission

Sd/-B. Sreekumar) Joint Chief (Law)

